

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 40/RP/2018 in Petition No. 175/TT/2017

- Subject** : Review Petition No. 40/RP/2018 seeking review of order dated 29.6.2018 in Petition No. 175/TT/2017.
- Date of Hearing** : 7.3.2019
- Coram** : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member
- Petitioner** : Delhi Transco Limited (DTL)
- Respondents** : Power Grid Corporation of India Limited (PGCIL) and 16 Others
- Parties present** : Ms. Swapna Seshadri, Advocate, DTL
Shri R. B. Sharma, Advocate, BRPL
Shri Mohit Mudgal, Advocate, BRPL
Shri Anil Garg, DTL
Shri Mohit Sharma, DTL
Shri Sumit Gupta, DTL

Record of Proceedings

The learned counsel for the Review Petitioner submitted that reply from BRPL was received only recently by them and sought time to file rejoinder in the matter.

2. The Commission directed the respondents to file their reply by 26.3.2019 with an advance copy to the Review Petitioner who shall file their rejoinder, if any, by 12.4.2019. The Commission also directed the parties to comply with the above directions within the specified timeline and observed that no extension of time shall be granted.
3. The next date of hearing will be intimated to the parties in due course of time.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

